

ITEM NO.103

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 329-330/2004

GHAZI SAADUDDIN

Appellant(s)

VERSUS

STATE OF MAHARAHSTRA THR. SECY & ORS.

Respondent(s)

([TO GO BEFORE THREE HON'BLE JUDGES])

WITH

C.A. No. 327/2004 (IX)
(Three Judges Bench Matter)

C.A. No. 328/2004 (IX)
(Three Judges Bench Matter)

C.A. No. 324-325/2004 (IX)
(Three Judges Bench Matter)

W.P.(C) No. 180/2004 (PIL-W)

W.P.(C) No. 94/2005 (PIL-W)

C.A. No. 2429-2430/2005 (IX)
(Three Judges Bench Matter)

W.P.(C) No. 625/2005 (PIL-W)

W.P.(C) No. 47/2006 (X)

SLP(C) No. 38003/2013 (XII)

W.P.(C) No. 13/2008 (PIL-W)

W.P.(C) No. 579/2009 (PIL-W)

W.P.(C) No. 109/2011 (PIL-W)

W.P.(C) No. 259/2012 (PIL-W)

W.P.(C) No. 693/2017 (PIL-W)

W.P.(C) No. 15/2020 (PIL-W)
(IA No. 7387/2020 - DISCHARGE OF ADVOCATE ON RECORD)

W.P.(C) No. 395/2020 (X)

W.P.(C) No. 1454/2019 (X)

(IA No. 76046/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT)

W.P.(C) No. 1553/2019 (X)

W.P.(C) No. 36/2020 (PIL-W)

(FOR ADMISSION)

Date : 07-12-2022 These appeals were called on for hearing today.

CORAM :

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HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE VIKRAM NATH

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UPON hearing the counsel the Court made the following
O R D E R

The reply of Union of India seeks to submit that the Government had not accepted the Ranganath Mishra Commission's

Report and has now recently constituted a new Commission exercising powers under Section 3 of the Commission Enquiry Act, 1952 headed by Sri K. G Balakrishnan, retired with the terms of reference as set out in para '9' of the affidavit.

The first aspect which would have to be dealt with is whether this Court should stay its hands till the report of this Commission comes or whether it should proceed on the basis of the material on record.

Learned Solicitor General submits that after lunch he is in a part-heard constitution bench matter.

List in January, 2023 immediately after the constitution bench matter already fixed for 10th January, 2023 gets over.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)